

FORM A
PUBLIC ANNOUNCEMENT
*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BHAVESHWAR FINVEST PRIVATE LIMITED**

1.	NAME OF THE CORPORATE PERSON	Bhaveshwar Finvest Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	January 13, 2023
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65999MH2023PTC397627
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered office: 502, Fine House, Anandji Lane, M. G. Road, Ghatkopar East, Mumbai, Maharashtra, India, 400077
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	July 5, 2024 (intimation received on 25-07-2024)
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Atul Tansukhlal Mehta D-613/614, Neelkanth Business Park, Opp. Railway Station, Vidyavihar (W), Mumbai 400 086. Email: mehtaatul@gmail.com/vl.bhaveshwerfinvest@gmail.com Tel. No. 9869084311 (Registration No. IBBI/PA-001/IPP01020/2017-2018/11670)
8.	LAST DATE FOR SUBMISSION OF CLAIMS	August 24, 2024

Notice is hereby given that **Bhaveshwar Finvest Private Limited** has commenced voluntary liquidation on July 5, 2024 (intimation received by the Liquidator on 25th July, 2024).

The stakeholders of **Bhaveshwar Finvest Private Limited** are hereby called upon to submit a proof of their claims, on or before August 24, 2024, to the liquidator at the address mentioned against item 7.

All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 28.07.2024

Place: Mumbai

Atul Mehta (Liquidator)

IBBI/IPA-001/IP-P01020/2017-2018/11670